

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.12780/2025

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

FOR ADMISSION

IA No. 68201/2025 - EXEMPTION FROM FILING O.T.

IA No. 68200/2025 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 28-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBERS]

For Petitioner(s) : Mr. S. Nagamuthu, Sr. Adv.
Mr. Raja Choudhary, Adv.
Mr. Sanyam Jain, Adv.
Mr. Japdeep Singh Chahal, Adv.
Mr. Shreyash Kaushal, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) : Mr. Lohit Ganguly, Adv.
Mr. Sandeep Lamba, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 68200/2025:

Exemption from surrendering is granted till the date of first listing before the regular Court.

IA No.74782/2025:

Application seeking permission to file additional documents is allowed.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)